

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-17/ND/2014

IN THE MATTER OF:

Sh. Vibhor Gupta & Ors.

..PETITIONER

Vs.

Rajesh Buildcon & Infrac. (P) Ltd

.. RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 07.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Ms. Geetesh Meena, Advocate  
Mr. Vibhor Gupta, Advocate  
For the Respondents : Mr. Sangram Patnaik, Advocate  
Mr. Sangram Singh, Advocate  
Mrs. Swyam Siddha, Advocate

ORDER

List on 21.11.2017 along with CP No.48 (ND)/08.

Sd-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
07.11.2017